

- (1) 2301-02 New Delhi-Howrah Rajdhani
- (2) 2305-06 New Delhi-Howrah Rajdhani
- (3) 2951-52 New Delhi-Mumbai Central Rajdhani
- (4) 2953-54 Nizamuddin-Mumbai Central Rajdhani
- (5) 2309-10 New Delhi-Patna Rajdhani.
- (6) 2123-24 Mumbai-Pune Deccan Queen.
- (7) 2857-58 Howrah-Digha Tamralipta Express
- (8) 8001-02 Howrah-Digha Kandari Express
- (9) 2353-54 Patna Garib Rath Express
- (10) 3108-09 Maitree Expreess
- (11) 2641-42 Thirukkural Express
- (12) 2483-84 Amritsar Express
- (13) 2627-28 Karnataka Express
- (14) 2957-58 Ahmedabad Rajdhani
- (15) 2259-60 New Delhi-Sealdah Duranto Express
- (16) 2269-70 Nizamuddin-Chennai Duranto Express
- (17) 2261-62 Howrah-CSTM Duranto Express
- (18) 2263-64 Pune- Nizamuddin Duranto Express
- (19) 2625-26 Kerala Express
- (20) 3413-14/3483-84 Farakka Express

(c) and (d) Standards for the meals being served in Rajdhani/Shatabdi and Mail/express trains have been laid down. Various measures such as inspection, monitoring, safety audit, passenger satisfaction surveys, etc. through officers, Quality Control Professionals (QCPs) and independent professionals agencies are undertaken to ensure quality and quantity of food items. Punitive actions are also being taken against defaulting licensees by imposing heavy fines in case of major deficiencies.

Vacancies in various Railway zones

1042. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of number of vacancies, zone-wise in Railways and the number of recruitment actually done along with the vacancies yet to be filled in last three years;
- (b) the details of actual vacancies which were filled in Railway zones falling in the State of Maharashtra;
- (c) whether her Ministry is contemplating to allow recruitment to a zone for candidates who are domiciled within the zone only; and

(d) if not, the steps initiated to ensure regional disparities in selection of candidates?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to
(d) The information is being collected and will be laid on the Table of the Sabha.

Train accidents

1043. SHRI SHYAMAL CHAKRABORTY:

SHRI MOINUL HASSAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of train accidents took place during last three years, yearwise;
- (b) the total number of train accidents reported after the formation of this Government in 2009; and
- (c) the number of inquiries held and the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a)
The number of consequential train accidents which took place during 2006-07, 2007-08 and 2008-09 were 195, 194 and 177, respectively.

(b) and (c) During the period 23rd May, 2009 to 19th November, 2009, 76 consequential train accidents took place. Out of these, 11 were inquired into by the Commission of Railway Safety, an independent organization under the Ministry of Civil Aviation, and the balance 65 were inquired by the Departmental Committees. Based on findings of inquiries into those accidents which have been finalized and *prima facie* causes of those accidents where inquiries are still under progress, 34 accidents were caused due to failure of railway staff, 5 were caused due to failure of persons other than railway staff; 29 were caused due to negligence of road users at unmanned level crossings, 5 due to sabotage and cause of 3 accidents was incidental.

Japanese loan for Western Dedicated Freight Corridor Project

1044. SHRI PRASANTA CHATTERJEE:

SHRI TARINI KANTA ROY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a meeting was scheduled on 10 September, 2009 to discuss her Ministry's proposal for seeking Rs. 17,000 crores Japanese loan to fund Western Dedicated Freight Corridor Project; and
- (b) if so, the outcome of the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a)
and (b) The proposal of Japanese funding for the entire Western Dedicated Freight Corridor, including Phase-I estimated at Rs. 17,700 crore, was taken up and approved in the Cabinet Meeting held on 17 September, 2009 and not on 10 September, 2009.